

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
01-05-2024 AT 10:30 AM**

**CP No. 45/241/HDB/ 2023**

**AND**

**IA(CA) 20/2024 in IA(CA) No. 264/2023, IA(CA) 264/2023, IA(CA) 65, 69, 76, 77, 82 &  
Contempt (CA) 05/2024 in CP No. 45/241/HDB/ 2023**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Escientia Life Sciences & ors

**...Petitioner**

**AND**

Escientia Advanced Sciences Pvt Ltd & Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 45/241/HDB/ 2023**

Learned Senior Counsel Mr Vivek Reddy (Video Conference) along with Mr Soumya Das Gupta, Mr Dwijesh Kapila, Mr Aviral Singhal, and Mr Bheemachary for the petitioners present physically

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Call on 02.05.2024.

**IA(CA) 20/2024 in IA(CA) No. 264/2023**

Pleadings completed. For hearing, matter adjourned to 02.05.2024.

**IA(CA) 264/2023**

For hearing, matter adjourned to 02.05.2024.

**IA(CA) 65/2024**

For hearing, matter adjourned to 02.05.2024.

**IA(CA) 69 /2024**

For hearing, matter adjourned to 02.05.2024.

**IA(CA) 76 /2024**

For hearing, matter adjourned to 02.05.2024.

**IA(CA) 77/2024**

For hearing, matter adjourned to 02.05.2024.

**IA(CA) 82/2024**

For hearing, matter adjourned to 02.05.2024.

**Contempt (CA) 05/2024**

For hearing, matter adjourned to 02.05.2024.

**Supplementary List**

**IA No 114/2024**

This is an urgency application filed for listing of IA No 115/2024. Since the said IA is listed **this application becomes infructuous.**

**IA No 115/2024**

Heard learned Senior Counsel Mr Arvind Pandian, for applicant and Learned Senior Counsel Mr Vivek Reddy, for respondent and as well as the rebuttal submissions by learned senior counsel for the applicant.

Matter adjourned to 02.05.2024 for filing of counter and a very brief note by both sides.

**IA No 116/2024**

This is an urgency application filed for listing of IA No 117/2024. Since the said IA is listed **this application becomes infructuous.**

**IA No 117/2024**

Learned Senior Counsel Mr Vivek Reddy, for applicant present through Video Conference. For filing counter, matter adjourned to 02.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**